

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.167 OF 2017 &
IA NO. 260 OF 2017**

Dated: 13th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Ambuja Cement Limited ...Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K.Mehta
Ms. Himanshi Andely for R-4

ORDER

(MENTIONED IN THE COURT)

At the request of learned counsel for the appellant, list the matter on **06.09.2017** instead of 12.09.2017.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**